

Government appointed Legislative Assistants for MPs

85. SHRI SANJAY SETH: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government is aware that many countries provide MPs with qualified Legislative and Policy Research Assistants for their parliamentary work;

(b) the reason why our Government does not follow such a scheme;

(c) if there is a scheme in place, the details thereof; and

(d) whether there are plans to staff an MPs office adequately with Research Assistants, to help him/her discharge his/ her duties in a more informed manner?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL): (a) to (d) Every country has its own acts and rules to determine the salary and facilities to its people representatives according to their requirements and conditions. The Salary, Allowances and Pension of Members of Parliament Act, 1954 and the Rules made thereunder, which has been enacted in pursuance of constitutional provisions, governs salary and allowances of the Members of Parliament. The Joint Committee of both Houses, which is constituted from time to time, frame rules, after consultation with the Government of India, to provide matters for medical facilities, travelling and daily allowances, housing and telephone facilities, constituency allowance, office expense allowances, etc. The act and the rules made thereunder are amended from time to time in keeping with the changing requirements. As per the Members of Parliament (Office Expense Allowance), Rules, 1988, Lok Sabha Secretariat/Rajya Sabha Secretariat may pay up to rupees forty thousand to the person(s) as may be engaged by a Member of Parliament for obtaining secretarial assistance for carrying out the parliamentary work and one such person shall be computer literate duly certified by the Member.

National Highways in Andhra Pradesh

86. SHRI G. V. L. NARASIMHA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total length of the National Highways in Andhra Pradesh in May, 2014;

(b) a list of the aforesaid major projects with routes and expenditure;

(c) a list of major National Highways projects under construction in Andhra Pradesh, their routes and budget outlay;

(d) a list of major National Highways projects proposed in Andhra Pradesh, their routes and budget outlay; and

(e) the expenditure incurred on National Highways projects since May, 2014 all over the country and expenditure incurred in Andhra Pradesh and other States?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) The total length of National Highways in the State of Andhra Pradesh as in May, 2014 was 4293.9 km. and the present length of National Highways in Andhra Pradesh is 6590 km.

(c) 56 Major National Highway projects including 16 ROB works are taken up after May 2014, are in progress on which an expenditure of ₹ 7566.32 crore is incurred. The details are given in the Statement-I (*See below*).

(d) List of major National Highway projects proposed in the State of Andhra Pradesh, their routes and estimated cost are given in the Statement-II (*See below*)

(e) Details of expenditure incurred on National Highway projects in different States/UTs including Andhra Pradesh from 2014-15 to 2017-18 is given in the Statement-III.

Statement-I

Details of National Highways in Andhra Pradesh

(A) List of ongoing National Highway Projects in the State of Andhra Pradesh

Sl. No.	Project Name	Length (km.)	Sanctioned Cost (₹ in crore)	Expenditure (₹ in crore)	Likely date of completion
1	2	3	4	5	6
Ongoing Projects					
1..	Rehabilitation and upgradation of NH-219 from km. 58/600 to 140/680 (Palamaneru to Krishnagiri Border Section) to two lane with paved shoulders in the State of Andhra Pradesh under Corridor Approach on EPC mode [Job No. 219 AP 2015: 631 dt.31.03.2015]	81.44	271.45	121.44	28-02-2019
2.	Four laning of 5.122 km. of NH 9 (New NH-65) from km. 269.900 (Design Ch 0.0) to km. 275/622 (Design Ch 5.122) <i>i.e.</i> , connecting NH 9 (1.40 km) with NH5 (3.60 km.) including 6 lane elevated Flyover from Bhavanipuram to Kanakagudhamma Vardhi Junction in Vijayawada City limits in the State of AP on EPC mode (Vijayawada Division) [Job No. 009 (New NH 65) and 005-AP-2015-16 633 dt. 07-10-2015.]	5.3	333.21	221.2	31-03-2019
3.	Rehabilitation and upgradation of NH-219 (New NH 42) from km. 244.930 to 299.775 (Madanapalli-Punganuru-Palamaneru road section) to two lane with paved shoulders on EPC mode in the State of Andhra Pradesh. 219 (New NH-42)-AP-2016-17 648 dt. 28-09-2016.	54.845	372.6800	156.8400	01-02-2019

1	2	3	4	5	6
4.	Rehabilitation and upgradation of NH 67 from km. 424.650 to 487.693 of Gooty-Tadipatri section to two lane with paved shoulders on EPC mode in the State of Andhra Pradesh. Job No.67-AP-2016-17 649 dt. 05-11-2016.	63.013	378.2400	77.0700	18-01-2020
5.	Rehabilitation and upgradation of existing NH-167 from km. 14.900 to km. 70.00 (Design Ch. 14.900 to 69.700) (Chintakunta to Adoni Section to two lane with paved shoulders EPC mode in the State of Andhra Pradesh. Job No. 167-AP-2016-17 650 dt. 02-11-2016.	58.8	290.1500	68.7200	30-05-2019
6.	Rehabilitation and up-gradation of NH-340 from km. 0/0 to km. 60/380 (Design Ch. 0/000 to 60/025 excluding km. 55.600 to 57.650 (2.050 km)) (Rayachoty to Angallu section) to two lane with paved shoulders in the State of Andhra Pradesh on EPC mode under NH(O) Annual Plan 2016-17. NH-340-AP-2016-17-656 dt. 18/20-01-2017.	57.975	319.28	203.75	23-08-2019
7.	Rehabilitation and upgradation of NH 75 (old 234) from km. 506/100 to km. 508/700 and 518/700 to km. 534/350 of Mangalore-Tiruvannamalai road of NH 75 to two lane with paved shoulders on EPC mode in the State of Andhra Pradesh Job No. NH 75 (old NH-234)-AP-2016-17-657 dt. 15-02-2017.	17.85	147.66	9.85	29-08-2020
8.	Construction of 4-lane bypass to Vijayanagaram Town on NH 43 (New NH 26) from 537/6 to 552/0 (Raipur-Vijayanagaram section) to 4-Lane on EPC mode under NH(O) 2016-17 in Andhra Pradesh. Job No.NH-43 (New NH No-26) AP 2016-17 658 dt. 15.02.2017	17.3	429.43	10.7.56	22-11-2019

9.	Widening and Strengthening of 2 lane with paved shoulders road to 4 lane road from km. 563/0 to km. 572/0 of (Proddatur Bye Pass Road) Hubli-Krishnapatnam Road of NH-67 on EPC mode in AP. Job No. NH-67-AP-2017-18-663 dt. 31-01-2018	8.00	53.08	8.68	31-05-2019
10.	Rehabilitation and upgradation of NH 326A from km. 0/0 to 41/979 (excluding km. 2/255 to 3/372 and km. 36/820 to 38/275) to two lane with paved Shoulders in the State of Andhra Pradesh under NH(O) on EPC Mode Job No.NH 326A-AP-2017-18-664 dt. 13.03.18	39.05	228.32	0.41	28-03-2020
11.	Rehabilitation and up-gradation of NH-42 from 76/000 to km.102/130 (Design Ch. 76/000 to 99.971 excluding km. 77.300 to 78.350) (Raphadu to Bathalapalli section) to four lane in the State of Andhra Pradesh under Corridor Approach through EPC Basis. Job No. NH 42-AP-2017-18-665 dt. 13.03.18	22.92	244.95	15.27	12-02-2020
12.	Rehabilitation and upgradation of new NH-544DD from design Chainage km. 56.00 to 102.20 of Kalyandurg-Molakalmuru section to two lane with paved shoulders in the State of Andhra Pradesh under NH(O) on EPC mode. Job No. NH544DD-AP-2017-18-666 dt. 20-03-2018	46.20	289.67	12.29	15-02-2020
13.	Rehabilitation and upgradation of new NH-544DD (Old SH-30) from design Chainage km. 0.000 to 56.000 (Ex. km. 0.460 to Ex. km. 58.344) of Ananthapuramu-Kalyandurg section to two lane with paved shoulders in the State of Andhra Pradesh under NH(O) on EPC Mode. NH 544DD-AP-2017-18-667 dt. 20-03-2018	56.00	294.12	46.41	22-01-2020

Written Answers to

[4 February, 2019]

Unstarred Questions 189

1	2	3	4	5	6
14.	Rehabilitation and upgradation of new NH-544E from km. 0.000 to km. 56.803 of Kodikonda-Madakasira Section to two lane with paved shoulders in the State of Andhra Pradesh on EPC Mode. Job No.NH544E-AP-2017-18-668 dt. 20-03-2018	56.80	504.19	69.19	04-05-2020
15.	Rehabilitation and upgradation of Karnataka/AP Border-Gooty section from km. 368+920 to km. 424+225 of NH-63 (New NH-67) to four lane with paved shoulders in the State of Andhra Pradesh under NHDP-IV on EPC basis.063 (new NH 67)AP NHDP IV 2015-16-34 dt. 03-03-2016	57.29	995.09	540.21	10-10-2018
16.	Rehabilitation and upgradation of NH 565 from existing km. 361.330 (Dornala T Junction) to km. 420.800 (Penchalakona Junction) Design km. 360.156 to km. 402.468) to two lane with paved shoulders on EPC mode in the State of Andhra Pradesh Job No. NH-565-AP-2017-18-661 dt. 18-01-2018	42.31	418.03	28.71	07-02-2020
17.	Rehabilitation and upgradation of NH-214 (New NH-216) from km. 0.000 to km. 27.500 (Kathipudi to Kakinada Bypass) to two lane with paved shoulder under NHDP-IV Phase on EPC Basis (Job No. 214AP NHDPIV 2015-12 dt. 30.10.2015)	27.5	480.21	369.02	28.02.2019
18.	Construction of Thimmapuram-Gurujanapalli section (Kakinada Bypass) from km. 26+150 to km. 41+161 of NH-216 to two lane with paved shoulder in the State of Andhra Pradesh under NHDP-IV of EPC Basis (Job No:214A AP NHDPIV 2016-17-06 dt. 22-08-2016.)	19.23	350.61	291.88	30.06.2019
19.	Rehabilitation and upgradation of NH-214 (NH-216) from km. 41/161 to km. 59/800 (Gurujanapalli to Polekuru Section) and NH-4 (NH-216) from	50.4	348.95	133.65	31.07.2019

190
Written Answers to

[RAJYA SABHA]

Unstarred Questions

	km. 70/400 to km. 105/170 (Komagiri to Pasarlapudi Section) to two lane with paved shoulder under NHDP-IV Phase on EPC Basis. (Job No:214 AP NHDPIV 2015-22 dt. 01-01-2016.)				
20.	Construction of 2L+PS from Pasarlapudi-Dhindi (105/700 to 127.500 of NH-214) of NH-216 t on EPC mode in the State of Andhra Pradesh. (Job No:214 AP NHDPIV 2016-17-15 dt. 01-02-2017.)	20.8	263.45	43.79	31.03.2020
21.	Rehabilitation and upgradation of Dindi-Digamarru Section from km. 126/510 to km. 135/740 of NH-214 (NH216) and Digamarru-Losari section from km. 0/000 to km. 34/230 of NH-214A(NH216) to two lane with paved shoulders under Engineering Procurement and Construction (EPC) Basis (Job No: 214 and 214A AP NHDPIV 2015-26 dt. 08-01-2016.)	42.12	316.06	118.82	30.04.2019
22.	Rehabilitation and upgradation of Losari-Machavaram Section from km. 34/230 to km. 84/550 of NH-214(NH216) and Digamarru-Losari section from km. 0/000 to km. 34/230 of NH 214A(NH216) to two lane with paved shoulders under Engineering Procurement and Construction (EPC) Basis. (Job No: 214 AP NHDPIV 2015-41 dt. 17-03-2016.)	49.4	444.8400	168.02	31.08.2019
23.	Rehabilittion and upgradation of Machilipatnam to Avanigadda section from km. 84/550-124/200 of NH-214A (new NH 216) to two lane with paved shoulder under NHDPIV through EPC basis (Job No: 214A AP NHDPIV 2016-17-10 dt 08-11-2016.)	34.4	376.25	128.16	28.08.2019

1	2	3	4	5	6
24.	Rehabilitation and upgradation of Repalle to Eeppurpalem section from km. 129/927 to km. 195/000 of NH-214A (New NH-216) to two lane with paved shoulder under NHDPIV on EPC basis (Job No: 214A AP NHDPIV 2016-17-13 dt. 30-01-2017.)	62.13	576.48	135.37	29.01.2020
25.	Rehabilitation and upgradation of Eeppurupalem-Ongole section from km. 195/000-254/500 of NH 214A (new NH 216) to two lane with paved shoulder under NHDPIV through EPC basis (Job No: 214A AP NHDPIV 2016-17-05 dt. 10-08-2016.)	57.87	574.19	414.66	31.03.2019

(B) List of ongoing ROBs in the State of Andhra Pradesh.

Sl.No	Village	LC No	Railway GAD Status	Sanctioned cost (₹ in crore)	Expenditure (₹ in crore) Status	Likely date of completion
1.	Pathapatnam	31	GAD approved	58.31	In the Initial stages	Sept., 2020
2.	Chinnadugam	414	GAD approved	58.6	In the Initial stages	Sept., 2020
3.	Raptadu	124E/SPL 3	GAD approved	73.92	In the Initial stages	04.10.2020
4.	Sanevaripalle	30E C-Class	GAD approved	56.34	In the Initial stages	04.10.2020
5.	Kowlepalle	45 C-Class	GAD approved	69.18	In the Initial stages	Feb., 2021
6.	Jogannapeta	48E C-CLASS	GAD approved	68.83	In the Initial stages	Feb., 2021
7.	Mullakalaucheruvu	67	GAD approved	63.79	In the Initial stages	Feb., 2021
8.	Thummanamgutta	75	GAD approved	68.48	In the Initial stages	Feb., 2021

9.	Mittapalem	95/SPL 3E	GAD approved	89.71	16.14	28.11.2020
10.	Chandrgiri	102/3E	GAD approved	133.56	32.63	10.04.2020
11.	Thimmasamudram	23 SPL	GAD approved	78.95	34.42	17.04.2020
12.	Mutirevula	18/SPL	GAD approved	66.08	30.53	26.02.2020
13.	Vavilthota	14 SPL	GAD approved	71.34	In the Initial stages	Nov., 2020
14.	Kurbalakota	88T	GAD approved	35.62	In the Initial stages	Sep., 2020
15.	Ayyapareddypalem	83	GAD approved	83.63	In the Initial stages	Feb., 2021
16.	Ootukuru	122	GAD approved	82.72	49.80	10.02.2019
TOTAL				1159.06	163.52	

Statement-II*Details of proposed National Highways Projects in the State of Andhra Pradesh*

Sl. No.	Project Name	Length (In km.)	Cost (₹ in crore)
1	2	3	4
1.	Rehabilitation and upgradation of NH 516D from Devarapalli to Jeelugumilli section with two lane paved shoulders in the State of Andhra Pradesh Package-I (Ch. 0.00 to 29.50)	29.50	171
2.	Rehabilitation and upgradation of NH 165 from Pamarru to Akividu (Ch. 0/0 to 64/020)	64.02	548.54
3.	Rehabilitation and upgradation and upgradation of NH-167B from Cspuram to Singarayakonda (Ch. 99/103 to 189/050)	89.95	684.5500
4.	Construction of proposed 2-lane ROB in lieu of L.C. No. 119B E2 at railway chainage km. 188/1-2 between Pileru and Pulicherla stations on Dharmavaram-Pakala section at km. 226.800 (Design Ch. km. 53.688 on NH-71) on NH-205 in the State of Andhra Pradesh.	1No	38.3500
5.	Construction of proposed 2-lane ROB and Limited Height Subway (5x3.5) in lieu of L.C. No. 83 at railway chainage km. 115/5-7 between Naidupeta and Pulicherla stations on Korukupeti – Gudur section at km. 189.400 on NH-71 in the State of Andhra Pradesh.	1No	68.8400
6.	Rehabilitation and upgradation of NH-544E km. 56/803 to km. 99/116 of (Madakasira-AP Karnataka Border) Kodikonda to Madakasira-Sira road of NH544E to two lane with paved shoulders in the State of Andhra Pradesh on EPC Mode.	42.313	251
7.	Strengthening in selected stretches (35.40 km) from km. 85/0 to 95/0; km. 107/0 to 131/8, and km. 137/0 to 137/6 of Renigunta to Kadapa NH-716 in the Sate of Andhra Pradesh	35.40	34.37
8.	Improvement the selected stretches (21.20 km.) to the road from km. 0/0 to 40/2 of Puttur-Uthukottai Road NH-716A in the State of Andhra Pradesh on EPC mode	21.20	41.96

1	2	3	4
9.	Strengthening in selected stretches (25.6) from km. 0/0 to 4/0, km. 16/0 to 22/2, km. 23/2 to 24/4, km. 30/4 to 32/2, km. 33/0 to 39/0, km. 53/0 to 54/6, km. 55/9 to 56/5, km. 58/0 to 59/1, km. 60/0 to 60/6 and km. 61/4 to 63/9 of Renigunta to Kadapa Road NH-716 in the State of Andhra Pradesh	25.6	26.63
10.	Construction of proposed 4-lane RoB at km. 12/4 (LC No. 14) (Near Bandlapalli Village in Chittoor District) of NH-40 in the State of Andhra Pradesh on EPC Mode	1 No	71.50
11.	Construction of Approaches to the 2 lane ROB Proper <i>in lieu</i> of LC No RV324 at km. 436/12-13 between Komatipalli-Gajapathinagaram stations at km. 515/200 of NH-43	1 No	40.81
12.	Strengthening from km. 405.600 to 414.000 of NH 544D (Anantapuramu-Guntur Road) in R&B NH Division, Vijayawada in the State of Andhra Pradesh	8.4	19.00
13.	Improvements to NH 544D (Anantapuramu-Guntur Road) from km. 414.000 to 417.000 (<i>i.e.</i> , from Chuttugunta junction to NH-16 Junction) including widening in Guntur Municipal Limits in R&B NH Division, Vijayawada in the State of Andhra Pradesh	3.0	14.3
14.	Six laning of Gundugolanu to Kalaparru section of NH-16 (Vijayawada-Gundugolanu Pkg-I) on EPC Mode	27.4	505
15.	Two lane with paved shoulder of Anantapur-Giddalur of NH-544D (Pkg-III) (Bugga to Kaipa)	57.4	702.34
16.	Two lane with paved shoulder of Anantapur-Giddalur of NH-544D (Pkg-IV) (Kaipa to Giddalur)	78.3	569.92
17.	Anantapur-Bugga section of NH-544D (Pkg-II) (Mutchukota to Bugga) on EPC Mode	32	689.7
18.	Six laning of Renigunta to Naidupeta section from km. 128+200 to km. 179+050 of NH-71	53.4	1417.89
19.	6-laning of Chilakaluripet Bypass	17	525.78
20.	Construction of flyover at Morampudi Junction in Rajamahendravaram town limits on NH-216A	1.4	20.98
21.	Two lane with paved shoulder of Atmakur-Dornala Section of N-544D (Package 2) (Kurnool-Dornala)	58.38	185.05

Statement-III

(A) Expenditure incurred on National Highway projects in different States/UTs including the State of Andhra Pradesh during 2014-15 to 2017-18

Sl. No.	States/UTs/Schemes/Agency	Amount in ₹ crore							
		2014-15		2015-16		2016-17		2017-18	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	221.45	221.45	1,039.42	1,000.43	2,010.31	2,014.50	1,781.18	1,780.70
2.	Arunachal Pradesh	0.50	0.50	2.40	1.83	100.00	90.66	62.05	62.05
3.	Assam	141.76	141.76	78.79	78.09	177.44	137.80	308.05	307.75
4.	Bihar	276.65	276.65	706.92	707.86	1,362.64	1,331.61	1,689.90	1,523.88
5.	Chhattisgarh	71.25	71.25	359.94	339.80	1,553.30	1,495.68	1,107.93	1,071.58
6.	Goa	17.72	17.72	120.00	119.98	400.00	434.51	527.48	527.48
7.	Gujarat	206.96	206.96	228.60	225.77	251.87	213.41	166.08	163.29
8.	Haryana	60.48	60.48	90.00	89.85	150.00	161.27	105.17	105.17
9.	Himachal Pradesh	134.57	134.57	140.00	139.96	210.95	182.14	307.14	305.69
10.	Jammu and Kashmir	0.00	0.00	25.00	22.86	40.06	23.16	35.44	35.44
11.	Jharkhand	63.83	63.83	35.00	38.08	200.00	212.50	260.88	260.88
12.	Karnataka	269.72	269.72	633.43	639.55	783.52	871.96	1,240.99	1,202.70

13.	Kerala	67.18	67.18	132.24	137.65	259.89	237.80	171.74	171.74
14.	Madhya Pradesh	239.23	239.23	937.76	928.29	1,760.00	1,558.90	854.79	854.79
15.	Maharashtra	190.04	190.04	431.20	423.28	1,371.92	1,154.00	2,966.03	2,964.15
16.	Manipur	32.60	32.60	40.00	40.00	25.25	18.65	75.85	75.47
17.	Meghalaya	43.30	43.30	15.00	15.00	41.27	28.44	30.22	28.28
18.	Mizoram	39.53	39.53	35.00	28.50	40.00	46.13	41.00	41.00
19.	Nagaland	46.20	46.20	50.00	46.27	50.00	38.84	38.27	38.27
20.	Odisha	322.99	322.99	591.44	592.24	925.55	951.35	708.40	717.08
21.	Punjab	2,328.04	2,328.04	1,852.26	1,855.24	2,740.50	2,702.48	746.02	745.80
22.	Rajasthan	107.16	107.16	849.95	849.56	964.83	1,012.99	888.27	886.08
23.	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	5.09	5.09
24.	Tamil Nadu	167.13	167.13	337.02	336.47	575.00	640.11	664.48	664.48
25.	Telangana	210.79	210.79	661.00	657.10	380.00	358.43	409.93	409.93
26.	Tripura	0.00	0.00	5.00	0.00	5.00	2.38	61.00	61.00
27.	Uttar Pradesh	493.81	493.81	1,530.34	1,527.74	1,849.02	1,820.85	1,110.79	1,106.96
28.	Uttarakhand	169.51	169.51	245.92	245.69	332.62	314.48	980.67	980.14
29.	West Bengal	283.61	283.61	808.95	811.98	1,333.62	1,223.19	1,229.89	1,184.69
30.	Andaman and Nicobar Islands	14.61	14.61	2.00	1.53	0.13	0.13	0.00	0.00
31.	Chandigarh	4.95	4.95	1.00	0.00	2.00	0.69	5.30	5.30

Written Answers to

[4 February, 2019]

Unstarred Questions 197

1	2	3	4	5	6	7	8	9	10
32.	Delhi	0.02	0.02	1.00	0.00	1.00	0.62	36.00	23.01
33.	Puducherry	12.73	12.73	20.00	18.10	20.00	14.28	13.63	13.63
34.	Other projects under NH(O)	761.17	715.68	515.00	445.55	781.38	779.72	214.00	211.92
35.	National Highways Authority of India (NHAI)-Cess	6,885.89	6,885.89	15,420.00	15,420.00	2,326.50	2,326.50	12,429.45	12,429.45
36.	NHAI- Toll	5,448.00	5,448.00	6,500.00	6,500.00	7,500.00	7,500.00	8,462.14	8,462.14
37.	NHAI- NH(O)	600.00	600.00	370.27	370.27	5,389.02	5,389.02	3,900.00	3,900.00
38.	National Highways and Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)	-	-	1.15	1.15	72.20	72.20	296.00	296.00
39.	Border Roads Organization (BRO)	292.00	268.79	0.00	0.00	0.00	0.00	0.00	0.00
40.	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	4,464.71	4,865.00	4,837.77
41.	Special Programme for development of Roads in Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,174.00	1,164.59	1,121.00	996.11	760.00	739.27	1,050.00	901.86

42. Externally Aided Projects-Head Quarters#	276.00	239.93	45.83	9.25	59.38	56.72	316.00	283.41
Reserve/unallocated in above	62.02	0.00	2.32	0.000	0.437	0.000	12.59	0.00
SUB-TOTAL	24,737.4	24,404.5	40,882.1	40,464.1	41,326.6	40,622.0	50,174.8	49,646.05
43. IEBR/Borrowings by NHAI	7,611.11	3,343.40	42,694.5	23,281.0	59,279.0	33,118.0	59,279.0	50,533.0
GRAND TOTAL	32,348.5	27,747.9	83,576.6	63,745.1	1,00,605	73,740.0	1,09,453	1,00,179.0

(B) State/UT-wise/Agency-wise/Scheme-wise details of fund allocated for maintenance of NHs and expenditure incurred during last four years

		(Amount ₹ in crore)							
Sl. No.	States/UTs/Schemes/Agency	2014-15		2015-16		2016-17		2017-18	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	157.00	155.52	143.41	141.53	129.87	123.10	83.52	77.02
2.	Arunachal Pradesh	19.00	17.94	31.16	29.00	36.63	28.87	42.67	36.31
3.	Assam	48.50	47.38	88.50	77.40	136.50	97.52	122.63	89.28
4.	Bihar	204.50	200.80	108.50	107.06	104.77	88.68	121.68	97.29
5.	Chhattisgarh	89.50	88.17	66.03	62.60	51.00	36.05	28.17	21.95
6.	Goa	55.36	54.92	32.31	25.93	34.13	24.96	21.60	14.75
7.	Gujarat	126.00	123.55	146.37	133.29	121.69	108.44	65.19	68.43

1	2	3	4	5	6	7	8	9	10
8.	Haryana	25.40	23.72	57.33	51.74	56.31	50.38	40.38	39.53
9.	Himachal Pradesh	43.00	40.99	64.42	63.99	94.85	89.41	79.02	56.46
10.	Jammu and Kashmir	0.00	0.00	9.52	7.12	10.34	6.50	12.95	2.96
11.	Jharkhand	51.00	48.35	100.50	103.61	91.26	96.14	65.48	54.69
12.	Karnataka	145.50	142.46	117.96	114.71	204.53	161.51	126.78	88.91
13.	Kerala	152.50	149.30	71.72	69.38	115.46	91.18	113.99	99.15
14.	Madhya Pradesh	40.25	38.06	22.27	18.08	24.35	10.98	75.37	48.75
15.	Maharashtra	129.00	128.02	225.30	200.92	319.23	276.21	225.75	200.99
16.	Manipur	13.00	8.38	31.00	18.92	27.86	6.77	23.06	12.01
17.	Meghalaya	18.00	16.29	40.80	40.77	57.83	60.17	107.60	122.37
18.	Mizoram	21.00	18.51	36.67	36.33	64.51	66.87	125.93	125.25
19.	Nagaland	30.50	27.38	44.93	44.93	47.77	45.09	55.32	55.64
20.	Odisha	103.50	102.43	63.92	64.72	88.39	86.88	34.81	27.74
21.	Punjab	69.00	67.61	87.67	80.84	78.00	74.60	38.00	30.45
22.	Rajasthan	160.50	158.28	104.38	101.23	64.91	63.71	69.78	63.30
23.	Sikkim	0.00	0.00	0.00	0.00	1.99	0.00	4.13	4.13
24.	Tamil Nadu	175.00	172.25	157.66	159.85	156.66	151.23	74.39	72.99
25.	Telangana	86.00	84.13	118.18	88.49	117.15	107.92	54.36	52.15

26.	Tripura	1.25	0.00	6.09	4.50	52.78	52.22	40.65	43.19
27.	Uttar Pradesh	287.50	283.88	229.85	229.21	140.27	119.81	88.53	56.51
28.	Uttarakhand	52.00	49.89	75.03	64.46	52.67	32.39	31.98	18.92
29.	West Bengal	73.40	70.64	91.32	92.18	93.47	76.75	60.78	59.74
30.	Andaman and Nicobar Islands	1.00	0.88	1.29	0.00	0.00	0.00	0.00	0.00
31.	Chandigarh	15.00	13.96	2.17	1.23	1.49	0.00	1.26	0.00
32.	Dadra and Nagar Haveli	0.00	0.00	0.12	0.00	0.00	0.00	0.11	0.00
33.	Daman and Diu	0.00	0.00	0.08	0.00	0.00	0.00	0.07	0.00
34.	Delhi	0.00	0.00	0.62	0.00	0.00	0.00	0.98	0.00
35.	Puducherry	2.50	0.71	3.41	2.34	1.21	1.02	1.14	0.36
SUB TOTAL (States/UTs)		2,395.66	2,334.40	2,380.49	2,236.36	2,577.88	2,235.36	2,038.06	1,741.22
36.	National Highways Authority of India (NHAI)	100.00	100.00	100.00	100.00	100.00	100.00	575.00	575.00
37.	National Highways and Infrastructure Development Corporation Ltd. (NHIDCL)			50.00	50.00	52.00	52.00	125.00	125.00
38.	Border Roads Organization (BRO)	79.50	77.67	140.00	138.92	115.00	114.75	135.00	134.78
39.	Traffic Census	10.00	10.00						
40.	Bridge Management System			3.68	2.71	1.80	0.88	2.69	2.68
41.	BRO-for J&K Disaster	14.00	12.17						

Written Answers to

[4 February, 2019]

Unstarred Questions 201

1	2	3	4	5	6	7	8	9	10
42.	M&E- Non Plan	0.09	0.00						
43.	Additonal allocation for PR			22.64	0.00				
44.	Swachhata Activities along NH							91.00	76.10
45.	Reserve			1.59					
	SUB-TOTAL (AGENCIES/OTHERS)	203.59	199.84	317.91	291.63	268.80	267.63	928.69	913.56
	GRAND TOTAL	2,599.25	2,534.24	2,698.40	2,527.99	2,846.68	2,502.99	2,966.75	2,654.78

\$- Provisional

@-upto Sept., 2018

41Swachhata Activities along NH